

Single Bench

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) NO.398/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M

Name of the Company Under Section		Mr. Suresh Padmanabhan -Vs- Tayo Rolls Ltd 10 IBC		

1. SOORJYA GANGULI, ADV APPLICANT

2. POOSA CHAKRABARTI, ADV

3. SOMDUTTA BANATTACHARYA, ADV

4. S. PADMA NABHAN, APPLICANT

07.08.2017 - C.P. (IB) No. / 398 / KB /2017 Mr. Suresh Padmanabhan - Versus- Tayo Rolls Ltd.

ORDER

Ld. Lawyer on behalf of the Corporate Debtor is present.

Who filed an application under Section 10, of the I.B.C. Code. Heard. The Ld. Lawyer, at length.

Order is reserved.

(MANORAMA KUMARI) MEMBER (J)